

January, 1968, under sub-section (3) of section 641 of the Companies Act, 1956. [Placed in Library. See No. LT-212/68.J

**THE COMPANIES (CENTRAL GOVERNMENT'S)
GENERAL RULES AND FORMS (AMEND-
MENT) RULES, 1963 AND EXPLANATORY
NOTE THEREON**

SHRI FAKHRUDDIN ALI AHMED: Sir, I also beg to lay on the Table a copy of the Ministry of Industrial Development and Company Affairs (Department of Company Affairs) Notification G.S.R. No. 130, dated the 3rd January, 1958 publishing the Companies (Central Government's) General Rules and Forms (Amendment) Rules, 1963, together with an Explanatory Note thereon, under section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-139/68.]

**NOTIFICATIONS UNDER THE EXPORT
(QUALITY CONTROL AND INSPECTION)
ACT, 1963**

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): Sir, I beg to lay on the Table, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963, a copy each of the following Notifications of the Ministry of Commerce—

- (i) Notification S.O. No. 4582, dated the 21st December, 1967.
- (ii) Notification S.O. No. 90, dated the 1st January, 1968.
- (iii) Notification S.O. No. 312, dated the 17th January, 1968. [Placed in Library.

See No. LT-214/68 for (i) to (iii).]

**MINISTRY OF STEEL, MINES AND METALS
(DEPARTMENT OF MINES AND METALS)
RESOLUTION**

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK) : Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table a copy of the Ministry of Steel, Mines and Metals

(Department of Mines and Metals) Resolution No. C-2-8(7)/67, dated the 31st January, 1968, extending the period for submission of the final Report of the National Coal Development Corporation Committee. [Placed in Library. See No. LT-146/68.]

**ANNUAL REPORT (1966-67,) OF THE KHADI
AND VILLAGE INDUSTRIES COMMISSION**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table a copy of the Annual Report of the Khadi and Village Industries Commission for the year 1966-67, under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library. See No. LT-239/68]

**CERTIFIED ANNUAL ACCOUNTS (1966-
67) OF THE COIR BOARD, ERNAKULAM
AND AUDIT REPORT THEREON**

SHRI MOHD. SHAFI QURESHI: Sir, I also beg to lay on the Table a copy of the Certified Annual Accounts of the Coir Board, Ernakulam, for the year 1966-67, and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-349/68.]

**STATEMENT RE REDUCTION IN
BANK RATE**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Sir, I lay on the Table of the House a statement on Reduction in Bank Rate. [Placed in Library. See No. LT-1150/68.]

**ANNOUNCEMENT RE DISCUSSION
ON KUTCH TRIBUNAL AWARD**

MR. CHAIRMAN : Tomorrow, the moment the Question Hour is over, we will take up the question of Kutch.

The House stands adjourned till 2-30 P.M.

The House then adjourned for lunch at forty-one minutes past one of the clock.